

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1906
ANSWERED ON:02.12.2011
RIGHTS OF CHILDREN
Dubey Shri Nishikant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether children's rights are being abused in left wing extremist affected districts in the country;
- (b) if so, the details thereof alongwith the steps taken/being taken by the Government to protect rights of children in those districts;
- (c) whether the Union Government proposes to implement Bal Bandhu Scheme with the aim to protect rights of children in the areas of civil unrest;
- (d) if so, the details and objectives thereof;
- (e) the total expenditure under the scheme alongwith funds allocated/released to the State Governments thereunder since inception of the scheme. State-wise; and
- (f) the main activities taken up and achievements made under the scheme along with number of beneficiaries thereunder?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): Children's rights are being violated to some extent in left wing extremist affected districts. The naxalities have constituted 'Bal Dastas'/ 'Bal Sangham'/ 'Bal Manch' etc. as a part of mass mobilization. The CPI (Maoist) are recruiting children from families of poor and backward segments of the society and indoctrinating them under the grab of socio-political education. Also a number of school buildings have been attacked by left wing extremists in these districts.

To bring stability in the lives of children in the areas of civil unrest and to ensure that all their entitlements to protection, health, nutrition, sanitation, education and safety are fulfilled, the National Commission for Protection of Child Rights (NCPCR) is implementing the 'Bal Bandhu Scheme' on pilot basis with support from the Prime Minister's National Relief Fund (PMNRF).

The Scheme is being implemented in nine districts of five States. These are Andhra Pradesh (District: Khammam-Cherla Block), Assam (District: Chirang-Sidli Block and District: Kokrajhar: Kochugaon Block), Bihar (Districts: East Champaran – Patahi Block, Rohtas – Rohtas Block, Sheohar –Tariyani Block and Jamui-Khaira Block), Chattisgarh (District: Dantewada-Sukma Block) and Maharashtra (District: Gadchiroli-Dhanora Block).

(e): The funds under the Bal Bandhu Scheme are not allocated to the State Government. The NCPCR has received a grant from PMNRF for the year 2010-11 amounting to Rs.1,45,45,000/- out of which an expenditure amounting to Rs.29,44,068/- has been incurred. For the year 2011-12 NCPCR has received Rs.3,17,00,000/- out of which an expenditure amounting to Rs.1,82,19,964/- has been incurred so far.

(f): The main activities taken up, achievements made and number of beneficiaries under the scheme are placed at Annex.